


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 30-05-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. A.R. Patvardhan, RHJS(Retd.)	S.B. Civil Second Appeal No. 48/01 Kamal Chand Vs. Bheru Lal	Rinesh Gupta	N.U. Qazi
2	Ms. Anita Aggarwal, Advocate	S.B. Cr. Revision Petition No. 1061/13 Hemraj Vs. Jyoti Bai	Abhi Goyal	D.S.Jhala
3	Sh. Sudesh Bansal , Advocate	S.B. Civil Misc. Appeal No. 2528/13 Madan Lal Khatik Vs. Smt. Guddi	H.K. Saini	Krishanavtar Sharma
4	Ms. Archana Mantri , Advocate	S.B. Civil Transfer Petition No. 140/15 Smt. Bajrangi Chawda Vs. Dinesh Kumar Dayama	Sandeep Jain	Sunil Kumar Singodiya
5	Sh. Harish kumar Tripathi Advocate	S.B. Criminal Revision Petition No. 1006/10 Ganesh Yadav Vs. Smt. Rajkumari	Mahendra Goyal	Suresh Kumar
6	Sh. Vikas Jain, Advocate	S.B. Cr. Revision Petition No. 206/16 Yogesh Kumar VS. Seema Bairwa	Nitin Kumar Sharma	Adbul Kalam Khan
7	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Misc. Appeal No. 2421/12 Smt. Parwati soni Vs. Viney Kumar Soni	Rajesh Kapoor	Akhil Simlote
8	Smt. Nirmala Sharma, Advocate	D.B. Civil Misc. Appeal No. 2336/14 Aashish Gochar Vs. Nisha Gochar	Sanjay Mehrishi	Sanjay Kumar Sharma

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

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1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 587/15 Ashok Kumar Vs. Ramesh Chand	Sudesh Bansal	Mahesh Dutt Sharma
2	Ms. Raj Sharma , Advocate	S.B. Cr. Revision Petition No. 997/14 Bal Krishan Maheshwari Vs. Smt. Archana Tayagi	Rinesh Gupta	Sanjay Tyagi
3	Ms. Anita Agarwal, Advocate	S.B. Cr. Revision Petition No. 1479/15& 1480/15 Pramod Haryani Vs. State	Suresh Sahni	Manoj Sharma

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